

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

OA.No./21/701/2016  
Dated: 11/6/2018

BETWEEN:

L. Hanumanthu,  
S/o. Laxmaiah  
Aged about 58 years,  
Ex.R.R.Cook,  
B.D.C.R. S.C. Railways,  
R/o. H.No.3-139, Pegadapalli Village,  
Tandur Mandal, Adilabad District.

..... Applicant

AND

1. The Union of India rep. by its  
General Manager, South Central Railways,  
3<sup>rd</sup> floor, Rail Nilayam, Secunderabad.
2. The Chief Operation Manager (COM),  
South Central Railways, Rail Nilayam,  
Secunderabad.
3. The Additional Divisional Railway Manager, (O),  
Appellate Authority,  
Administration, South Central Railways,  
DRM Office, Secunderabad.
4. The Senior Divisional Personnel Officer,  
South Central Railways,  
Secunderabad Division,  
D.R.M. Office, Secunderabad.
5. The Senior Divisional Finance Manager,  
South Central Railways, Sanchalan Bhavan,  
D.R.M. Office, Secunderabad.
6. The Divisional Railway Manager, APO/M/SC  
Personnel Branch, South Central Railways,  
4<sup>th</sup> floor, Sanchalan Bhavan, Secunderabad.

..... Respondents

Counsel for the Applicant : Mr. CH. Satyanarayana, Advocate  
Counsel for the Respondents : Mr. S.M. Patnaik, SC for Rlys.

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member  
Hon'ble Mrs. Minnie Mathew, Admin Member

**ORAL ORDER**

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Learned counsel appearing for the applicant seeks permission to withdraw the O.A. with liberty to file a fresh O.A. He is permitted to do so. The O.A. is dismissed as withdrawn with liberty to file a fresh O.A. No costs.

(MINNIE MATHEW)  
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

Dated the 11<sup>th</sup> June, 2018  
(Dictated in the Open Court)

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